

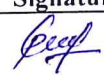
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017
NAME OF THE COMPANY	Paris De Salon Private Limited
NAME OF THE PETITIONER(S)	Paris De Salon Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Prabhakar	Advocate	9866676778	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr. R. Prabhakar, on behalf of Mr. K. B. Ramana Dora,  
Learned Counsel for the Petitioner. RoC <sup>report</sup> still awaited. Post the  
case on 16.03.2018.

  
**Member (Tech)**

  
**Member (Judl)**

pavani